

Name of the Corporate Debtor: THINK & LEARN PRIVATE LIMITED; Date of Commencement of CIRP: 16-07-2024; List of Creditors as on: 07-10-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	141538781574	4	115197714556	96.86		26341067018		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1729	1182689664	1090	618735847	0.52		532273551	31680265	Annexure 6
7	Operational creditors (Government Dues)	6	7251965784			0.00			7251965784	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	264	7369570466	174	3116068385	2.62		1116559504	3136942576	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	2106443357			0.00			2106443357	Annexure 9
Total		2010	159449450845	1268	118932518788	100.00		27989900073	12527031982	